## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER : CP/37/2017 PETITION NUMBER : VIJAYAKUMAR K KHATRI NAME OF THE PETITIONER : SAI FORGE PVT LTD & 2 OTHS. NAME OF THE RESPONDENT : 241/242 UNDER SECTION Signature Represented by S.No. Name (in Capital) 1- T. Poor nam Counselforetitioner Lahane
R. Sahema

d. T. K. Rhowhere Counsel for Respondents M.

Reyadorethe
Abblid
Abblid

## **ORDER**

Counsels for both the parties are present. Counsel for the Petitioner filed IA/207/2017 to which Counsel for the Respondent has filed reply. Matter is posted for argument in the said IA. Put up on 12.01.2018 at 10.30 A.M.

> -sd-MEMBER (JUDICIAL)

ghk